



**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
DATED THIS THE 30TH DAY OF APRIL, 2026
PRESENT
THE HON'BLE MRS. JUSTICE ANU SIVARAMAN
AND
THE HON'BLE MS. JUSTICE TARA VITASTA GANJU
REGULAR FIRST APPEAL NO. 526 OF 2024 (MON)**

BETWEEN:

M/S ACCURATE INDUSTRIAL FUNCHE

PARTNERSHIP FIRM,

REP. BY SRI J SHIVAKUMAR,

S/O SRI B JAYAGOPAL,

AGED ABOUT 50 YEARS,

NO.47 13TH CROSS,

L N PURAM SRIRAMPURAM

BENGALURU 560021

...APPELLANT

(BY SRI. BAGOJI VIJAYAKUMAR GURAPPA, ADVOCATE)

AND:

CANARA BANK

SRIRAMPURA BRANCH,





SRIRAMPURAM
BENGALURU 560021,
REP BY THEIR
SENIOR B R RAMACHANDRA

...RESPONDENT

THIS RFA IS FILED UNDER SECTION 96 OF CPC,
AGAINST THE JUDGMENT AND DECREE DATED 20.11.2023
PASSED IN OS NO. 2181/2020 ON THE FILE OF THE VII
ADDITIONAL CITY CIVIL AND SESSIONS JUDGE, (CCH-19)
BENGALURU, DECREERING THE SUIT FOR RECOVERY OF
MONEY.

THIS APPEAL, COMING ON FOR ORDERS, THIS DAY,
JUDGMENT WAS DELIVERED THEREIN AS UNDER:

CORAM: HON'BLE MRS. JUSTICE ANU SIVARAMAN
and
HON'BLE MS. JUSTICE TARA VITASTA GANJU



ORAL JUDGMENT

(PER: HON'BLE MRS. JUSTICE ANU SIVARAMAN)

Learned counsel appearing for the appellant seeks leave of the Court to withdraw the appeal and has filed a memo to that effect. The memo reads as under;

" The under signed Counsel for Appellant submits that the Appellant has paid Rs.17,00,000/- on 23.02.2026 as OTS settlement as fixed by the Regional Office Bengaluru West of Respondent Bank. The Respondent bank is supposed to issue the NOC certificate to the Appellant in due course as per their banking procedure.

The under signed Counsel for Appellant humbly prays that this Hon'ble Court please to Permit the Appellant to withdraw the present appeal in the interest of Justice and Equity.

The counsel for the appellant prays that this Hon'ble Court may please to take this memo on record in the interest of justice and equity and pass necessary orders in the interest of justice and equity."



2. In view of the memo, appeal is ***dismissed*** as withdrawn.

**Sd/-
(ANU SIVARAMAN)
JUDGE**

**Sd/-
(TARA VITASTA GANJU)
JUDGE**

RAK
List No.: 4 Sl No.: 12